**SECTION XI**

**CHAPTER 53**

*Other vegetable textile fibres; paper yarn and woven fabrics of paper yarn*

<table>
<thead>
<tr>
<th>Tariff Item</th>
<th>Description of goods</th>
<th>Unit</th>
<th>Rate of duty</th>
</tr>
</thead>
<tbody>
<tr>
<td>5301</td>
<td>Flax, raw or retted; flax tow and waste (including yarn waste and garnetted stock)</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5301 10 00</td>
<td>Flax, broken, scutched, hackled or otherwise processed, but not spun</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5301 21 00</td>
<td>Broken or scutched</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5301 29 00</td>
<td>Other</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5301 30 00</td>
<td>Flax tow and waste</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5302</td>
<td>True hemp (Cannabis sativa L), raw or processed but not spun; tow and waste of true hemp (including yarn waste and garnetted stock)</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5302 10 00</td>
<td>True hemp, raw or retted</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5302 90 00</td>
<td>Other</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5303</td>
<td>Jute and other textile bast fibres (excluding flax, true hemp and ramie), raw or processed but not spun; tow and waste of these fibres (including yarn waste and garnetted stock)</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5303 10 10</td>
<td>Jute, raw or retted</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5303 10 90</td>
<td>Other</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5303 90</td>
<td>Other</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5304</td>
<td>Omitted</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5305</td>
<td>Coconut, abaca (Manila hemp or Musa textilis Nee), ramie and other vegetable textile fibres, not elsewhere specified or included, raw or processed but not spun; tow, noils and waste of these fibres (including yarn waste and garnetted stock)</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5305 00 00</td>
<td>Coconut, abaca (Manila hemp or Musa textilis Nee), ramie and other vegetable textile fibres, not elsewhere specified or included, raw or processed but not spun</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>
processed but not spun; tow, noils and waste of these fibres (including yarn waste and garneted stock):

<table>
<thead>
<tr>
<th>Tariff Item</th>
<th>Description of goods</th>
<th>Unit</th>
<th>Rate of duty</th>
</tr>
</thead>
<tbody>
<tr>
<td>5305 00 10</td>
<td>Coir bristle fibre, coir mattress fibre, coir short fibre, coir bit fibre, decorticated coir fibre</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5305 00 30</td>
<td>Curled or machine twisted coir fibre</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5305 00 40</td>
<td>Coir pith, processed in value added forms like briquette, coins, neo disc, grow bags, organic manure and in loose form for use in horticulture or agriculture.</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5305 00 50</td>
<td>Of Abaca</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5305 00 90</td>
<td>Of others</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5306 10</td>
<td>Single :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5306 10 10</td>
<td>Put up for retail sale</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5306 10 90</td>
<td>Other</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5306 20</td>
<td>Multiple (folded) or cabled :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5306 20 10</td>
<td>Put up for retail sale</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5306 20 90</td>
<td>Other</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5307 10</td>
<td>Yarn of jute or of other textile bast fibres of heading 5303</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5307 10 10</td>
<td>Of jute</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5307 10 90</td>
<td>Other</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5307 20 00</td>
<td>Multiple (folded) or cabled</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5308 10</td>
<td>Yarn of other vegetable textile fibres; paper yarn</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5308 10 10</td>
<td>Coir yarn :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5308 10 20</td>
<td>Spooled hanks</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5308 10 90</td>
<td>Other</td>
<td>kg.</td>
<td>Nil</td>
</tr>
<tr>
<td>5308 20 00</td>
<td>True hemp yarn</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5308 90</td>
<td>Other :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5308 90 10</td>
<td>Ramie yarn</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5308 90 90</td>
<td>Other</td>
<td>kg.</td>
<td>12.5%</td>
</tr>
<tr>
<td>5309 00</td>
<td>Woven fabrics of flax</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5309 00 10</td>
<td>Containing 85% or more by weight of flax :</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>
### SECTION XI

<table>
<thead>
<tr>
<th>Tariff Item</th>
<th>Description of goods</th>
<th>Unit</th>
<th>Rate of duty</th>
</tr>
</thead>
<tbody>
<tr>
<td>5309 11</td>
<td>Unbleached or bleached :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5309 11 10</td>
<td>Unbleached</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5309 11 20</td>
<td>Bleached</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5309 19</td>
<td>Other :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5309 19 10</td>
<td>Dyed</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5309 19 20</td>
<td>Printed</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5309 19 90</td>
<td>Other</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td></td>
<td>- Containing less than 85% by weight of flax :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5309 21</td>
<td>Unbleached or bleached :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5309 21 10</td>
<td>Unbleached</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5309 21 20</td>
<td>Bleached</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5309 29</td>
<td>Other :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5309 29 10</td>
<td>Dyed</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5309 29 20</td>
<td>Printed</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5309 29 90</td>
<td>Other</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5310</td>
<td>Woven fabrics of jute or of other textile base</td>
<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td>fibres of heading 5303</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5310 10</td>
<td>Unbleached :</td>
<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td>- Containing 100% by weight of jute :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5310 10 11</td>
<td>Carpet backing fabrics</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5310 10 12</td>
<td>Sacking fabrics</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5310 10 13</td>
<td>Hessian fabrics</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5310 10 14</td>
<td>Jute canvas</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5310 10 19</td>
<td>Other</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td></td>
<td>- Other :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5310 10 91</td>
<td>Woven blended fabrics containing more than 50%</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td></td>
<td>by weight of jute</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5310 10 92</td>
<td>Stranded woven fabrics of jute containing 50%</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td></td>
<td>or more by weight of jute</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5310 10 93</td>
<td>Jute swim fabrics</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5310 10 99</td>
<td>Other</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5310 90</td>
<td>Other :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5310 90 10</td>
<td>Bleached</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5310 90 20</td>
<td>Decorative fabrics</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td></td>
<td>Other :</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5310 90 91</td>
<td>Bleached</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>Tariff Item</td>
<td>Description of goods</td>
<td>Unit</td>
<td>Rate of duty</td>
</tr>
<tr>
<td>-------------</td>
<td>-----------------------------------------------------------</td>
<td>------</td>
<td>--------------</td>
</tr>
<tr>
<td>5310 90 92</td>
<td>**** Dyed</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5310 90 93</td>
<td>**** Printed</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5310 90 99</td>
<td>**** Other</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00</td>
<td>Woven fabrics of other vegetable textile fibres; woven fabrics of paper yarn</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5311 00 11</td>
<td>**** Unbleached</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00 12</td>
<td>**** Bleached</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00 13</td>
<td>**** Dyed</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00 14</td>
<td>**** Printed</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00 15</td>
<td>**** Of coir including log form and geotextiles</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00 19</td>
<td>**** Other</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00 21</td>
<td>**** Unbleached</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00 22</td>
<td>**** Bleached</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00 23</td>
<td>**** Dyed</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00 24</td>
<td>**** Printed</td>
<td>m²</td>
<td>12.5%</td>
</tr>
<tr>
<td>5311 00 29</td>
<td>**** Other</td>
<td>m²</td>
<td>12.5%</td>
</tr>
</tbody>
</table>

*For effective rates of Cess on the specified goods of this Chapter- please see Appendix IV.*